# Central Administrative Tribunal Principal Bench, New Delhi

## OA No. 121/2019 MA No. 2520/2019

This the 8th day of November, 2019

Hon'ble Mr. S.N. Terdal, Member(J) Hon'ble Ms. Aradhana Johri, Member (A)

Sh. Utpal Ojah S/o Late Sh. Muni Ojah Age 37 Years Inspector (Temporary), Assam Police Border Organisation R/o VPO Parakhowa, District Karbi Anglong, Assam-782441.

(By Advocate :Mr. Pranaynath Jha)

...Applicant

#### Versus

- Ministry of Parliamentary Affairs Through Secretary Room No. 92, Parliament House New Delhi – 110 001.
- 2. Rajya Sabha Secretariat
  Recruitment Cell
  Through Secretary
  629, Terrace Floor, Parliament House Annexe
  New Delhi -110 001.

...Respondents

(By Advocates : Ms. Tatini Basu and Mr. G.S. Virk for respective respondents)

### **ORDER (ORAL)**

### Mr. S.N. Terdal:

In view of the provision 2 (d) of the Administrative Tribunals Act, 1985, counsel for the applicant admits that this OA is not maintainable. Hence, OA is dismissed and all the pending MAs are disposed of.

(Aradhana Johri) Member (A) (S.N. Terdal) Member (J)

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